

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/43/ (IB)/2017
NAME OF THE PETITIONER(S) : PANKAJ LATH
NAME OF THE RESPONDENT(S) : GALAXY AMAZE KINGDOM LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R.T. Arivu Kumar
(for m. Aravind Subramanian)

Counsel for
Petitioner.

R. KUMARARAJ
for Respondent

R.T. Arivu Kumar
Counsel for Respondent
R. KUMARARAJ

ORDER

Counsel for both the parties present. As seen from the order dated 21.7.2017, seven days' time was provided to the Corporate Debtor to file the counter. The same has not been filed, and today, more time is prayed for filing the same. One last and final opportunity is given in the interest of justice to file counter before next date of hearing. The matter is posted for arguments. Put up on 2.8.2017 at 10.30.A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)
PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)